

COURT NO. 2
THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN
THE HONOURABLE SRI JUSTICE SUBHENDU SAMANTA

To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	MACMA/457/2026 (MVOP/79/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs T LALITHA KUMARI	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)		CHITTOOR
2	MACMA/462/2026 (MVOP/394/2026) IA 1/2026 Condone Delay Petition IA 2/2026 Amendment Petition	UBBARA RAJ KUMAR Vs SADHANA MINERALS	SIVA PRASAD KATAKAMSETTY		SPS NELLORE
3	MACMA/463/2026 (MVOP/89/2021) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	THE NEW INDIA ASSURANCE CO.LTD Vs S.ASMA	T S RAYALU		CHITTOOR
4	MACMA/464/2026 IA 1/2026 Stay Petition	THE NEW INDIA ASSURANCE CO.LTD. Vs G.DURGA SATHWIK	T S RAYALU		KURNOOL
5	CRLA/448/2026 (SC/100/2018)	C PAVITHRA Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	CHITTOOR
6	CRLA/449/2026 IA 1/2026 Condone Delay Petition	PASUPULETI SANDEEP KUMAR ALIAS CHANTI ALIAS CHALAKI Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	SPS NELLORE
ADMISSION					
7	CRLA/383/2026 (SC/47/2021) IA 1/2026 Condone Delay Petition	THE STATE OF ANDHRA PRADESH Vs JALAPARTHI RAMESH	PUBLIC PROSECUTOR	CHAKRALA SARAT CHAND	WEST GODAVARI
8	CRLA/384/2026 (SC/102/2018) IA 1/2026 Condone Delay Petition	THE STATE OF ANDHRA PRADESH Vs PUNDROTHU VENKATA RAO	PUBLIC PROSECUTOR	METTA CHENDRA SEKHAR RAO	SRIKAKULAM
9	CRLA/385/2026 (SC/241/2017) IA 1/2026 Condone Delay Petition	THE STATE OF ANDHRA PRADESH Vs KARRI VEERA RAGHA VEDDY	PUBLIC PROSECUTOR	A K KISHORE REDDY K.P.S. SAILESH REDDY	VISAKHAPATNAM
INTERLOCUTORY					
10	CRLA/592/2023 IA 2/2023 Bail (u/s 389(1)) IA 3/2023 Suspension Petition IA 1/2026 Bail (u/s 389(1))	SHAIK MEERA Vs THE STATE OF ANDHRA PRADESH	BASHEER AHMED	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
11	CRLA/125/2026 (SC/78/2021) CRLA/264/2026	CHILAKAMURI VENKATA KRISHNA REDDY ALIAS PEDDA KRISHNA REDDY	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	SPS NELLORE

		Vs THE STATE OF ANDHRA PRADESH			
12	CRLA/264/2026 (SC/78/2021) IA 1/2026 Bail (u/s 430(1))	BHEEMANADHAM DILEEP REDDY Vs THE STATE OF ANDHRA PRADESH	ROSEDAR S.R.A	PUBLIC PROSECUTOR	PRAKASAM
FOR HEARING					
13	MACMA/94/2021 (MVOP/575/2017)	THE NEW INDIA ASSURANCE CO.LTD. Vs SK.RESHMA	C PRAKASH REDDY	SIVAPRASAD REDDY VENATI KOPPULA GOPAL R6 UNSERVED,	SPS NELLORE
14	MACMA/166/2021 (MVOP/574/2018)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs JOGI UMA DEVI	V VEERABHADRA CHARY	NAGUMANTRI NAGESWARA RAO R2 UNSERVED,PROOF OF SERVICE NOT FILED. MEMO FILED VIDE USR NO.20765/2021 DATE 25.03.2021.	YSR KADAPA
15	MACMA/219/2021 (MVOP/153/2016)	ORIENTAL INSURANCE COMPANY LIMITED Vs KATAKAM DHANALAKSHMI.	N RAMA KRISHNA	PAVAN KUMAR PASUPULETI RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE EXPIRED"	PRAKASAM
16	MACMA/252/2021 (MVOP/194/2017)	PAGADALA VENKATESWARA REDDY Vs ALLURI RAMBABU @ RAMABADRA RAJU	K BHARAT RAM	A JAYANTHI RETURNED AS PER POSTAL ENDORSEMENT "PERSON DIED" R2 - SERVED R3 - APP BY M/S. A JAYANTHI MEMO PROOF OF SERVICE FILED VIDE USR 57218/2021	PRAKASAM
17	MACMA/321/2021 (MVOP/46/2018)	THE DIVISIONAL MANAGER Vs KOTIKALAPUDI LAKSHMI	A JAYANTHI	CHAKRADHARA RAJA Y R1 & R2- APP. BY M/S DASARI S V V S V PRASAD R3-NOTICE SERVED.	WEST GODAVARI
18	MACMA/323/2021 (MVOP/574/2016)	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs CHEEKATI GANGAI NAIDU	N RAMA KRISHNA	P NAGENDRA REDDY POPURI LAKSHMI PRIYANVITA R3 UNSERVED,R1 APP. BY P.NAGENDRA REDDY R2 APP. BY POPURI LAKSHMI PRIYANVITA R3 UNSERVED RETURNED ("NO SUCH PERSON" AS PER POSTAL ENDORSEMENT)	YSR KADAPA
19	MACMA/330/2021 (OP/10/2017)	APSRTC Vs Y PADMA AND 2 OTHERS	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	RR 1,2 NOTICE SENT R 3 IS NOT NECESSARY PARTY VIDE C.T proof of service memo not field R1, R2 - SERVED R3 - NOT NECESSARY PARTY VIDE C.T.	GUNTUR
20	MACMA/350/2021 (MVOP/330/2016)	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED. Vs CHARUVU ADINARAYANA SASTRI	SRINIVASA RAO KAMARAJUGADDA	CHERUVU CHAITANYA BHARGAVA SARMA	VISAKHAPATNAM
21	MACMA/362/2021 (MVOP/403/2014)	THE NEW INDIA ASSURANCE COMPANY LTDD. Vs KOTA UMA MAHESH @ UMA MAHESWARA RAO @	A JAYANTHI	HEMANTH KUMAR VENNA R2 R3 UNSERVED,	VISAKHAPATNAM

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22	MACMA/391/2021 (MVOP/470/2018)	THE ORIENTAL INSURANCE COMPANY LIMITED Vs PALANI JAYALAKSHMI	A JAYANTHI	D KODANDARAMI REDDY R6 R7 UNSERVED,RR 1 TO 5 APP BY M/S D. KODANDA RAMI REDDY R 6 NOTICE SENT NOT YET RETURNED R 7 NOT NECESSARY PARTY VIDE C.T R4 UNSERVED ON 20-12- 2021	YSR KADAPA
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FINAL HEARING

23	CRLA/65/2021 (SC/319/2018) IA 1/2026 Bail (u/s 389(1))	GUNNU VENKATESHAN @ VENKATESH Vs STATE OF ANDHRA PRADESH	Gunnu Venkateshan @ Venkatesh	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	SPS NELLORE
24	CRLA/105/2021 (SC/44/2016)	MALAPROLU NAGARAJU Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	KRISHNA
25	CRLA/106/2021	SK.MAHABOOB BASHA Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED .	KURNOOL
26	CRLA/129/2021 (SC/245/2013)	SHAIK RIYAZ BASHA Vs STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	SPS NELLORE
27	CRLA/131/2021 (SC/65/2019)	MULLA MOHAMMED RAFI @ RAFI Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED .	ANANTAPUR
28	CRLA/145/2021 (SC/370/2018)	EATHAKOTA SATYANARAYANA ALIAS SATHIBABU Vs THE STATE OF ANDHRA PRADESH	K V VIJAYA KUMAR	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED .	VISAKHAPATNAM
29	CRLA/151/2021	JINGALA SRINIVAS@POGULA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	VISAKHAPATNAM
30	CRLA/153/2021 (SC/54/2018)	BANKI LOKANADHA RAO Vs STATE OF AP	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	SRIKAKULAM
31	CRLA/262/2021 (SC/53/2014)	RAMISETTY VENKATA SRINIVASA RAO Vs STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	KRISHNA
32	CRLA/242/2022 (SC/190/2021)	BHUSINA MALLESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K V DURGA DIVAKARR LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	GUNTUR
33	CRLA/314/2022 (SC/43/2022)	SADALA PANDUREDDY Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	EAST GODAVARI
34	CRLA/135/2023 (SC/154/2015)	GANTA SUDHAKAR Vs	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE

	CRLA/136/2023 CRLA/271/2023 CRLA/279/2023	THE STATE OF ANDHRA PRADESH		PAPER BOOK READY	
35	CRLA/136/2023 (SC/154/2015)	SEELAM RAGHAVULU @ MARK Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
36	CRLA/271/2023 (SC/154/2015)	YENDOTI MAHESH Vs THE STATE OF ANDHRA PRADESH	T S ANIRUDH REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
37	CRLA/279/2023 (SC/154/2015)	KALICHETI RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI K VENKATA RAO	PUBLIC PROSECUTOR (AP)	SPS NELLORE
38	CRLA/276/2023	VELIVALA SRIRAMULU Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
39	CRLA/277/2023	SYED FIROZ Vs THE STATE OF ANDHRA PRADESH	SRIMAN	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
40	CRLA/302/2023	KAMA RAMANI @ ANJI Vs THE STATE OF ANDHRA PRADESH	ALAPATI ROHINI SRINIVAS MURTHY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
41	CRLA/303/2023 (SC/255/2018)	SATUPATI BALA RAJU @ BALU Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	PRAKASAM
42	CRLA/306/2023 (SC/108/2017)	GOLLAPOTHU KRISHNA Vs THE STATE OF ANDHRA PRADESH	C VASUNDHARA REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	PRAKASAM
43	CRLA/308/2023 (SC/301/2017)	SYED MASTHANBI Vs THE STATE OF ANDHRA PRADESH	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	PRAKASAM
44	CRLA/314/2023 (SC/126/2016)	GODDUGULA VENKATESWARA RAO @ VEERAPPAN Vs THE STATE ANDHRA PRADESH	S MURALI MOHAN LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	KRISHNA
45	CRLA/315/2023 (SC/99/2017)	KALAGATURU NARAYANA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	CHITTOOR
46	CRLA/319/2023 (SC/31/2022)	BATHULA RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	PRAKASAM
47	CRLA/329/2023 (SC/55/2021)	BURIDI KOMATI Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
48	MACMA/229/2023 (MVOP/112/2018)	THE NEW INDIA ASSURANCE CO.LIMITED Vs C.KASTHURI	V V N NARASIMHAM	B S REDDY R4 R5 UNSERVED,R1 TO R3-APP. BY M/S B S REDDY R4 & R5-	CHITTOOR

49	MACMA/752/2023 (MVOP/34/2017) X OBJ/3/2024	RELIANCE GENERAL INSURANCE COMPANY LIMITED Vs KANATHI KUMARA SWAMY	HARINATH REDDY SOMA	SIVA RAMA KRISHNA KOLLURU R1 - APP BY M/S SIVA RAMA KRISHNA KOLLURU. R2 - UNSERVED RETURNED (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS"). R3 - UNSERVED RETURNED (AS PER POSTAL ENDORSEMENT "NO SUCH PERSON").	VISAKHAPATNAM
50	X OBJ/3/2024 (MVOP/34/2017)	KANATHI KUMARA SWAMY Vs RELIANCE GENERAL INSURANCE COMPANY LTD	SIVA RAMA KRISHNA KOLLURU		VISAKHAPATNAM
51	MACMA/79/2024 (MVOP/93/2016)	B BALAPPA Vs R RAJA	S PRANATHI	GUDI SRINIVASU R1 & R3-NOT NECESSARY PARTIES VIDE CT R2-APP. BY M/s. GUDI SRINIVASU	CHITTOOR
52	MACMA/81/2024 (MVOP/92/2019)	APSRTC Vs BITTARI YOHAN	VINOD KUMAR TARLADA (SC FOR APSRTC)	HARINATH REDDY SOMA R1 - APP BY M/S HARINATH REDDY SOMA. R2 - NOT NECESSARY PARTY VIDE C.T. MEMO FILED VIDE USR NOs.29731/24 DT 18.03.2024, 36546/24 DT 03.04.2024, 75186/24 DT 22.08.2024.	EAST GODAVARI
53	MACMA/105/2025 (MVOP/772/2018)	RELIANCE GENERAL INSURANCE CO LTD Vs CHALLA VENKATA RAO	GUDI SRINIVASU	MARELLA RADHA R1 TO R4-APP. BY M/S MARELLA RADHA. R5 & R6-SERVED.	GUNTUR
54	MACMA/291/2025 (MVOP/339/2017) X OBJ/17/2025	APSRTC Vs P. JAYARAMA NAIDU	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	T C KRISHNAN	CHITTOOR
55	X OBJ/17/2025 (MVOP/339/2017)	P. JAYARAMA NAIDU Vs APSRTC	T C KRISHNAN		CHITTOOR
56	MACMA/491/2025 (MVOP/129/2021)	NAGISETTI ANANTHA LAKSHMI Vs GAMPALA VIJAYASEKHAR	SIVA PRASAD KATAKAMSETTY	K.M.PAVAN KUMAR S V R SUBRAHMANYAM R1-NOTICE SENT NOT YET RETURNED. R2-SERVED. R3-APP. BY M/S S V R SUBRAHMANYAM. MEMO FILED VIDE USR NO.55387/2025.	EAST GODAVARI
57	MACMA/492/2025 IA 1/2025 Amendment Petition	VELLATURI MADHAVA Vs MR DEVIREDDY SRINIVAS	SIVA PRASAD KATAKAMSETTY	SRINIVASA RAO VUTLA R1 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT " PARTY REFUSED" R2 - APP BY M/S. SRINIVASA RAO VUTLA R3 -NOT NECESSARY PARTY VIDE C.T	GUNTUR
58	MACMA/529/2025 (MVOP/267/2019)	REGIONAL MANAGER Vs SANKATHALI BALASWAMY @ SUBRAMANYAM	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	SHAIK MOHAMMED ISMAIL R1 - APP BY M/S. SHAIK MOHAMMED ISMAIL R2 - NOT NECESSARY PARTY VIDE C.T.	YSR KADAPA

59	MACMA/565/2025 (MVOP/198/2021)	DEVARAMAPATI VENKATA V V PRABHAKARA RAO ASHOK KUMAR Vs YARLAGADDA SRINIVASA RAO		SUDHIR MATTEGUNTA KIRAN KUMAR BALIGAMSETTI R1, R2 - APP BY M/S. SUDHIR MATTEGUNTA R3 - APP BY M/S. KIRAN KUMAR BALIGAMSETTI MEMO PROOF OF SERVICE FILED VIDE USR 123726/2025	PRAKASAM
60	MACMA/568/2025 (MVOP/170/2019) IA 1/2026 Direction Petition	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs TADEPALLI SUSEELA	HEMADRI V S S R R CHANDRAKANTH	M.V. VIJAYADITYA REDDY R1 TO R5 - APP BY M/S. M.V. VIJAYADITYA REDDY R6, R7 - EX PARTE VIDE C.O.DT 14/7/2025	EAST GODAVARI
61	MACMA/572/2025 (MVOP/1065/2019)	M/S CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Vs KOLLI NAGAMANI	GUDI SRINIVASU	NARASIMHA RAO GUDISEVA R1 TO R3 - APP BY M/S. NARASIMHA RAO GUDISEVA R4 - SERVED R5 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT " NO SUCH PERSON IN THIS ADDRESS" R6 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT " NOT CLAIMED"	VISAKHAPATNAM
62	MACMA/584/2025 (MVOP/68/2020)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs ACHANTA LAKSHMANA SWAMY	HEMADRI V S S R R CHANDRAKANTH	SIVA PRASAD KATAKAMSETTY RETURNED AS PER POSTAL ENDORSEMENT " UNCLAIMED" MEMOOF PROOF OF SERVICE FILED VIDE USR 89675/2025	EAST GODAVARI
63	MACMA/592/2025 (MVOP/22/2020)	UNITED INDIA INSURANCE COMPANY LTD Vs ANKAMREDDI VENKATA PADMAVATHI	A JAYANTHI	KATHA SIVA SAI CHANDRA SUBHASH R1 - DIED VIDE C.T. R2, R4 - APP BY M/S. KATHA SIVA SAI CHANDRA SUBHASH R5 - NOT NECESSARY PARTY VIDE C.T. R3 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT "NO SUCH PERSON IN THIS ADDRESS" R6 - SERVED	EAST GODAVARI
64	MACMA/601/2025 (MVOP/129/2019)	MARKAPURAM ESWARAMMA Vs KAROOR AHAMMAD BASHA	SUREPALLI MADHAVA RAO	P.A.N.V. RAVI TEJA R1 - NOTICE SENT NOT YET RETURNED R2 - APP BY M/S. P.A.N.V. RAVI TEJA MEMO OF PROOF OF SERVICE FILED VIDE USR 74988/2025	YSR KADAPA
65	MACMA/656/2025 (MVOP/91/2022)	MANNAJI GHOUSE AHAMED Vs THE APSRTC	D KODANDARAMI REDDY	VINOD KUMAR TARLADA (SC FOR APSRTC) RETURNED AS PER POSTAL ENDORSEMENT "UNCLAIMED" MEMO PROOF OF SERVICE FILED VIDE USR 107799/2025	YSR KADAPA
66	MACMA/700/2025 (MVOP/126/2015)	THE HDFC ERGO GENERAL INSURANCE COMPANY LIMITED Vs MEGHA DEEPAK	GUDI SRINIVASU	G SRAVAN KUMAR BURLA SIVA RAMA KRISHNA RETURNED AS PER POSTAL ENDORSEMENT " ADDRESSEE LEFT" R5, R6 - NOTICE SENT NOT YET RETURNED	ANANTAPUR

67	MACMA/760/2025 (MVOP/376/2018)	PATNALA RADHA Vs THE APSRTC	PATHI SIVA PRASAD	R1, R2 - NOTICE SENT NOT YET RETURNED R1 - SERVED R2 - NOTICE NOT YET RETURNED	KRISHNA
68	MACMA/1222/2025 (MVOP/98/2020)	B. LAKSHMAIAH Vs N. SIVAKUMAR NAIDU	GIRINDRA PRASAD B.		CHITTOOR

COURT NO. 2

THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

To be Heard on Tuesday The 21st day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>					
69	WP/5419/2012 IA 1/2012(WPMP 6876/2012) Direction Petition	M. SURYA PRABHA KRISHNA DISTRICT Vs CHIEF ENGINEER(O&M) APGENCO KRISHNA DIST & 4 OTH	S R SANKU AND KAVITI MURALI KRISHNA	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
70	WP/7763/2012 IA 1/2013(WPMP 9829/2012) Direction Petition	TARADA DEVUDAMMA Vs THE GENERAL MANAGER	SIDDARTH C B	V UMA DEVI	VISAKHAPATNAM
71	WP/9007/2013 IA 1/2013(WPMP 11248/2013) Direction Petition	Y. DAMODARA NAIDU CHITTOOR DT. & ANR Vs SECY. A.P. TRIBAL WEL. RESIDENTIAL EDL. SOCIETY HYD & ANR	PAMARTHY RATHNAKAR SURESH KUMAR POTTURI	VINOD KUMAR TARLADA SC For APREIS BCW SCW TBW EIS RAYALASEEMA PRK NLR	CHITTOOR
72	WP/38381/2013 IA 1/2013(WPMP 47713/2013) Direction Petition	BONTHU RAYAPPA Vs A.P. POWER GENERATION CORPORATION LIMITED	S R SANKU AND KAVITI MURALI KRISHNA	K.KRISHNABUSHAN CHOWDARY SC For APGENCO A K JAYAPRAKASH RAO P RAVI SHANKER	KRISHNA
73	WP/7091/2014 IA 1/2014(WPMP 8780/2014) Direction Petition	K. SATYANARAYANA Vs THE STATE OF A.P.	S SRIDHAR	GP FOR FINANCE & PLANNING O UDAYA KUMAR	VIZIANAGARAM
74	WP/19525/2014 IA 1/2014(WPMP 24442/2014) Direction Petition IA 1/2026 Leave Petition	BATTULA ANJANEYULU Vs THE ASSISTANT PROVIDENT FUND COMMISSIONER	V MALLIK	MUJTAHID HUSSAIN RAVI KUMAR C	PRAKASAM
<u>ADMISSION (SERVICE MATTERS)</u>					
75	WP/7304/2012 IA 1/2012(WPMP 9236/2012) Suspension Petition	SRI AGASTESWARA PRIMARY AGRICULTURAL COOPERATIVE CREDIT Vs UPPALAPATI SOMARAJU @ SWAMY	NANDIGAM KRISHNA RAO	GP FOR LABOUR	WEST GODAVARI
76	WP/27214/2013 IA 1/2013(WPMP 33695/2013) Suspension Petition	SMT. EDIGA CHITTEMMMA Vs THE GOVERNMENT OF ANDHRA PRADESH	J U M V PRASAD	GP FOR WOMEN DEV CHILD WELFARE	ANANTAPUR
77	WP/38715/2013 IA 1/2013(WPMP 48136/2013) Miscellaneous Petition IA 3/2013(WPMP 196429/2013) Condone Delay in Rep	K RAMA RAO SRIKAKULAM DIST Vs VC & MD A.P.S.R.T.C. HYDERABAD & 3 OTHERS	Y SUBBA RAO	K SRINIVASA PRASAD SC For APSRTC	SRIKAKULAM
78	WP/6725/2014 IA 1/2014(WPMP 8326/2014) Direction Petition	M. VENKATESWARA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR EDUCATION	WEST GODAVARI

79	WP/7629/2014 IA 1/2014(WPMP 9480/2014) Direction Petition	CH.RAJU S/O ANKAM RAJU Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	A G SATYANARAYANA RAO	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	KRISHNA
80	WP/8214/2014 IA 1/2014(WPMP 10213/2014) Direction Petition	BEEBI MARIAM Vs PRL.SECY. WOMEN & CHILD WELFARE DEPT. HYD. & 4 OTHES		GP FOR WOMEN DEV CHILD WELFARE N ASWARTHA NARAYANA	ANANTAPUR
81	WP/8469/2014 IA 1/2014(WPMP 10577/2014) Direction Petition IA 1/2020 Vacate Stay Petition	YETURU SRINIVASULA REDDYS/O CHANDRA REDDY Vs THE GONVERNMENT OF ANDHAR PRADESH	JANARDHANA REDDY PONAKA	GP FOR HIGHER EDUCATION GP FOR HIGHER EDUCATION (AP)	SPS NELLORE
82	WP/40231/2017 IA 2/2017(WPMP 52351/2017) Amendment Petition	Y.PRASAD Vs THE STATE OF A.P. REP. BY ITS SECRETARY FOR EDUCATION	K N VIJAYA LAXMI	GP FOR EDUCATION (AP) GP FOR SERVICES I GP FOR FINANCE PLANNING V SANTHISREE	KURNOOL
<u>INTERLOCUTORY (SERVICE MATTERS)</u>					
83	WP/18158/2012 IA 1/2012(WPMP 23260/2012) Direction Petition	SAI RAYALASEEMA PAPER MILLS LTD. Vs THE CONTROLLING AUTHORITY	Y RAMA RAO	GP FOR LABOUR MEHERCHAND NORI	KURNOOL
84	IA/1/2016(WPMP 33345/2016) Restoration Petition WP/28863/2012	PATAMATA RAMA RAO Vs INDIAN BANK REP BY	K S MURTHY	AMBADIPUDI SATYANARAYANA	EAST GODAVARI
85	WP/18226/2013 IA 1/2013(WVMP 2951/2013) Vacate Stay Petition IA 2/2013(WPMP 22231/2013) Direction Petition	V. RAJESWARA RAO KAKINADA E.G.DIST. Vs A.P.STATE HANDLOOM WEAVERS COOP.SOCIETY LTD.HYD.& 2 OTRS.	V V L N SARMA	T VENKAT RAJU GOUD	VIZIANAGARAM
86	WP/23704/2013 IA 1/2013(WPMP 29143/2013) Direction Petition	V.SATYANARAYANA Vs THE INDIAN FARMERS FERTILIZERS CORPORATION LTD. REP. BY	K JYOTHI PRASAD	NARASIMHA RAO GUDISEVA	SPS NELLORE
87	WP/31456/2013 IA 1/2015(WPMP 42267/2015) Direction Petition	K.SARVESWARA RAO Vs THE PROJECT OFFICER ITDA K.R.PURAM WEST GODAVARI	KUNUKU DURGA PRASAD	GP FOR SOCIAL WELFARE VINOD KUMAR TARLADA SC For APREIS BCW SCW TBW EIS RAYALASEEMA PRK NLR	WEST GODAVARI
88	WP/38861/2013 IA 1/2013(WPMP 48304/2013) Direction Petition	B.N.PRASHANTHI W/O. G.DHANJEYA KUMAR Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS	V R REDDY KOVVURI	GP FOR WOMEN DEV CHILD WELFARE	ANANTAPUR
89	WP/38892/2013 IA 1/2013(WPMP 48336/2013) Direction Petition	PYDI SRINIVAS Vs ANDHRA UNIVERSITY	SREENIVASA RAO VELIVELA	CHAKRAVARTHULA GANGA KUMAR SC FOR ANDHRA UNIVERSITY VSP	VISAKHAPATNAM

90	WP/3961/2014 IA 1/2014(WPMP 4874/2014) Suspension Petition	GAJULAPALLI RENUKA DEVI W/O. G.VENKATESWARA RAO Vs THE CHILD DEVELOPMENT PROJECT OFFICER	M V NARASIMHAM	GP FOR WOMEN DEV CHILD WELFARE	SPS NELLORE
91	WP/4864/2014 IA 1/2014(WPMP 6034/2014) Suspension Petition IA 1/2026 Leave Petition	DUGGIVALASA KALI SATYA VENKATA MURALI MOHANA PRASADA RAO Vs THE LIC OF INDIA REP. BY ITS ZONAL MANAGER	K L N SWAMY	SINGAM SRINIVASA RAO BATHULA RAJ KIRAN (SC FOR LIC) GP FOR EDUCATION	EAST GODAVARI
92	WP/4956/2014 IA 1/2014(WPMP 6143/2014) Stay Petition WP/5096/2014 WP/5469/2014 WP/6752/2014	DR. I.S. KISHORE MATHEW ARNOLD Vs GOVERNMENT OF ANDHRA PRADESH	A V S LAXMI	GP FOR EDUCATION RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI ADDL ADVOCATE GENERAL V HIMABINDU	CHITTOOR
93	WP/5096/2014 IA 1/2014(WPMP 6326/2014) Suspension Petition	DR.M. MANOJ KUMAR Vs SRI VENKATESWARA UNIVERSITY REP. BY ITS REGISTRAR	J SUDHEER	RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI GP FOR SOCIAL WELFARE GP FOR HIGHER EDUCATION	CHITTOOR
94	WP/5469/2014 IA 1/2014(WPMP 6811/2014) Direction Petition	DR. M. SIVAPPA Vs SREE VENKATESWARA UNIVERSITY TIRUPATHI CHITTOOR DISTRICT.	M V RAJA RAAM	RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI	CHITTOOR
95	WP/6752/2014 IA 1/2014(WPMP 8353/2014) Stay Petition	D KODANDA RAMI REDDY Vs SRI VENKATESHWARA UNIVERSITY TIRUPATI REP.BY ITS REGISTRAR	S SRI RAM	RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI	CHITTOOR
96	WP/12025/2014 IA 1/2014(WVMP 2303/2014) Vacate Stay Petition IA 3/2014(WPMP 15111/2014) Direction Petition	R.E.V.G. RAGHUNADHA RAJU Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION (AP) GP FOR SCHOOL EDUCATION	EAST GODAVARI
97	WP/23999/2014 IA 1/2014(WPMP 30048/2014) Stay Petition IA 1/2025 Leave Petition WP/33186/2016	SAYEED AHMED Vs THE STATE OF ANDHRA PRADESH	K RAMAMOHAN	GP FOR EDUCATION (AP) GP FOR SCHOOL EDUCATION (HCJ NOTE)	KURNOOL
98	WP/33186/2016 IA 1/2016(WPMP 41024/2016) Direction Petition IA 1/2020 Miscellaneous Petition IA 1/2024 Leave Petition	SAYEED AHMED Vs THE STATE OF ANDHRA PRADESH	K RAMAMOHAN	GP FOR EDUCATION (AP)	KURNOOL
99	WP/32488/2014 IA 1/2014(WPMP 40601/2014) Suspension Petition	SOMURAYUDU Vs THE GAVERNMENT OF A.P.	T S N SUDHAKAR	GP FOR ENDOWMENTS (AP) KAPPERA KOTESWARA RAO SC for Endowments AP Region.	EAST GODAVARI

100	WP/1307/2017 IA 1/2017(WVMP 1084/2017) Vacate Stay Petition IA 2/2017(WVMP 1296/2017) Vacate Stay Petition IA 3/2017(WVMP 1391/2017) Vacate Stay Petition IA 5/2017(WVMP 2022/2017) Vacate Stay Petition CC/582/2017 WP/18555/2019	V RAJASEKHAR AND 18 OTHERS Vs PRL.SECRETARY (FINANCE) AND 7 OTHERS	PONNADA SREE VYAS	GP FOR FORESTS (AP) GP FOR FINANCE PLANNING (HCJ NOTE)	GUNTUR
101	CC/582/2017 (WP/1307/2017)	V.RAJASHEKAR W G DIST & 18 OTHERS Vs P.K. SARANGI GUTNUR DIST & 6 OTHERS	PONNADA SREE VYAS	N ASWARTHA NARAYANA G V S KISHORE KUMAR GP FOR FORESTS	GUNTUR
102	WP/18555/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	V RAJASHEKAR Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR GENERAL ADMINISTRATION (AP) T VENU GOPAL KUNUKU DURGA PRASAD(STANDING COUNSEL FOR CBIC) GP FOR HOME GP FOR FORESTS	WEST GODAVARI
103	WP/4860/2017 IA 3/2017(WPMP 38215/2017) Permission Petition IA 1/2021 Fix an Early Date	S.S. PRADEEP KERALA. Vs UNION OF INDIA NEW DELHI & 3 OTRS.	P S P SURESH KUMAR	A RAVINDRA BABU (CENTRAL GOVT COUNSEL)	VISAKHAPATNAM
104	WP/19303/2017 IA 1/2017(WPMP 23520/2017) Direction Petition	Y. NAGESWARA RAO Vs SECY. HOME DEPT. & 3 ORS.	P V KRISHNAMACHARY	DEPUTY SOLICITOR GENERAL OF INDIA M UMA DEVI (CENTRAL GOVT COUNSEL)	PRAKASAM
105	IA/1/2025 Restoration Petition WP/24547/2017	K. VENKATA SURYA NARAYANA SASTRY KRISHNA DIST & 8 OTHERS Vs	SURESH KUMAR POTTURI	V V PRABHAKARA RAO K RAMAKANTH REDDY GP FOR HIGHER EDUCATION	KRISHNA
106	WP/35011/2017 IA 1/2017(WPMP 43506/2017) Direction Petition	M MADHUSUDHAN REDDY KRISHNA DISTRICT Vs SE A.P.S.P.D.C.L. KRISHNA DIST & 3 OTHERS	P NAGENDRA REDDY	VENKATA RAMA RAO KOTA SC FOR APSPDCL V V SATISH (SC for APEPDCL)	KRISHNA
107	WP/39954/2017 IA 1/2017(WPMP 49546/2017) Direction Petition IA 1/2022 Implead Petition IA 2/2022 Direction Petition IA 4/2022 Dispense with Petition	M.VENKATAIAH S/O.M.PEDAVENKATAIAH Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	SRINIVAS BOBBILI	GP FOR ENDOWMENTS (AP) V.DYUMANI (SC for TTD)	CHITTOOR
108	WP/45201/2017 IA 1/2017 Direction Petition WP/45272/2017	KALATUR SUBRAHMANYAM Vs THE TIRUMALA TIRUPATHI DEVASTHANAMS	SRINIVAS BOBBILI	V.DYUMANI (SC for TTD)	KRISHNA
109	WP/45272/2017 IA 1/2017 Direction Petition	T MALLIKARJUN Vs THE TIRUMALA TIRUPATI DEVASTHANAMS	SRINIVAS BOBBILI	V.DYUMANI (SC for TTD)	KRISHNA

FOR HEARING

110	WP/3018/2014 IA 1/2014(WPMP 3706/2014) Suspension Petition	M/S. SMARTCHEM TECHNOLOGIES LIMITED Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	P PRABHAKAR RAO	GP FOR LABOUR V SUDHAKAR REDDY	SRIKAKULAM
111	WP/39011/2017 IA 1/2017(WPMP 48395/2017) Stay Petition IA 1/2024 Extension Petition IA 2/2024 Extension Petition IA 3/2024 Extension Petition	ELECTRICITY OC EMPL. WELFARE ASSO. KRISHNA DIST AND 1 OTHER Vs TRANSMISSION CORP. OF AP VIJAYAWADA AND 5 OTHERS	MANOJ KUMAR BETHAPUDI	V V SATISH SRIMAN V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO)	KRISHNA
112	WP/4691/2024 IA 1/2024 Suspension Petition IA 2/2024 Vacate Stay Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Leave Petition	MEESALA MUNIPRASAD Vs THE AP GENCO	PEETA RAMAN	K.KRISHNABUSHAN CHOWDARY SC For APGENCO G V SHIVAJI M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO) (HCJ NOTE)	YSR KADAPA
FINAL HEARING					
113	WP/23551/2012 IA 1/2012(WPMP 30090/2012) Fix an Early Date	SRI B.LAWRANCE E.506556 EX.CONDUCTOR Vs THE DEPOT MANAGER APSRTC.	D KASIM SAHEB	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	PRAKASAM
114	WP/24733/2013	K.NARAYANA RAO S/O LATE APPANNA Vs THE DEPOT MANAGER	CHALLA AJAY KUMAR	GP FOR LABOUR K SRINIVASA PRASAD SC For APSRTC	SRIKAKULAM
115	WP/18841/2014 IA 1/2014(WPMP 23625/2014) Direction Petition WP/41453/2015	YEPURI SATEESHU Vs THE APGENCO	G V SHIVAJI	Nagaraju Naguru Standing Counsel For APGENCO K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
116	WP/41453/2015	Y.SATISH KRISHNA DIST Vs MD AP GEN CORPN HYD & ANOTHER	G V SHIVAJI	M VIDYASAGAR K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
117	WP/45985/2016	D. MANI KUMARI & ANO. Vs M.D. APS RTC & 3 ORS.	S M SUBHAN	VINOD KUMAR TARLADA (SC FOR APSRTC) GP FOR TRANSPORT	EAST GODAVARI
118	WP/1646/2017 IA 1/2021-Fix an Early Date	V. SHIVA SANKARA PRASAD Vs THE DISTRICT COOPERATIVE OFFICER AND APPELLATE AUTHORITY	G.SAI LOCHAN	GP FOR COOPERATION (AP) V UMA DEVI	VIZIANAGARAM